

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1857
TO BE ANSWERED ON 10.03.2021**

SCHEME FOR MIGRANT WORKERS

1857 SHRI B. LINGAIAH YADAV:

Will the Minister of Labour and Employment be pleased to state:

- (a) the steps being taken for welfare of migrant workers and labourers to further extend efforts towards the unorganised labour force migrant workers particularly through launching of a portal that will collect relevant information on gig, building, and construction-workers among others to formulate health, Housing, Skill, Insurance, Credit and food schemes for migrant workers; and**
- (b) the proposals received/action taken so far, category-wise and State-wise also as on date and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Ministry of Labour & Employment is in the process of developing of a comprehensive National Data base of the Unorganised Workers (NDUW) to collect relevant information of unorganised workers and inter-alia help in delivery of various social security and welfare schemes being implemented for them.
